

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

OA.NO.170/00812/2016

DATED THIS THE 28TH DAY OF NOVEMBER, 2017

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN MEMBER(A)

Nagaraj M Chakrasali,
S/o Mahesh B. Kumbar,
Aged about 32 years
C/o Suresh Y Ghodke,
Heerachand House,
Murthunjay Nagar,
SBI Colony,
At post Ranebennur 581115
Dist Haveri.

.....Applicant

(By Advocate Shri Sayed S.Kazi)

vs.

1. The Sr.Divisional Officer,
Divisional Office ,
Personnel Branch,
South Western Railway,
Mysore 570 021.

2.The Senior Divisional Medical Officer,
Railway Hospital, Mysore,
Mysore 570 021.

3.The Station Master,
South Western Railway,
Chalgeri Railway Station,
Chalgeri post,
Haveri 581116.

..Respondents.

(By Shri J.Bhaskar Reddy, ACGSC)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

The learned counsel for the applicant seeks to withdraw the application. He would also submit that he intends to seek reinstatement of the applicant's father. That he may do so, as he wishes. That will not form part of process of this matter. But, withdrawal application orally made today, is accepted, as it is made in the presence of parties also. OA is dismissed as withdrawn. No order as to costs.

(PK.PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

bk

